

**Justice R. M. Lodha (Retd.) Committee
(In the matter of PACL Ltd.)
Hearing before Shri Anubhav Roy, Recovery Officer**

Unique ID of Objection Petition: SEBI/PACL/OBJ/AR/00212/2024

Name of the Objector: Thiru Xavier

Record of Proceedings

1. The captioned objection was taken up on 16.05.2025, for further proceedings in the matter.
2. In this regard, it is noted that the present matter has been entrusted to the Recovery Officer on the basis of a letter No. 3068/B1/2024 dated 09.09.2024 received from District Registrar (Admin)(I/c), Assistant Inspector General of Registration, Pudukkottai. It is noted that the enclosures of said letter are in Tamil Language.
3. There was no details of the alleged objector i.e. Thiru Xavier. Accordingly, a letter dated March 06, 2025 and a reminder letter dated April 22, 2025 were sent to the District Registrar (Admin)(I/c), Assistant Inspector General of Registration, Pudukkottai, for providing the necessary details as mentioned in the letter dated 6.3.2025, for the purpose of further proceeding with the objection.
4. It is noted that no response to these letters has been received so far. In view of the fact that no details of objector is available, the present objection cannot be proceeded further in the absence of necessary documents. Accordingly, the said objection is disposed of.



**Anubhav Roy
Recovery Officer**

**For and on behalf of Justice (Retd.) R.M. Lodha Committee
(in the matter of PACL Ltd.)**



अनुभव रॉय / ANUBHAV ROY
महाप्रबन्धक एवं वसूली अधिकारी
General Manager & Recovery Officer
न्यायमूर्ति (सेवानिवृत्त) आर.एम. लोधा कमेटी
Justice (Retd) RM Lodha Committee
(पी ए सी एल ली के मामले में संबन्धित, मुंबई / In the Matter of PacL Ltd. Mumbai)